

The Deputy Minister of Railways (Shri Shahnawaz Khan): Information is being collected and will be laid on the Table of the House

Foot-Board Travel

60. **Shri Jadhav:** Will the Minister of Railways be pleased to state how many deaths have been reported on the various Railways in the last ten years by falling of the passengers from the foot-boards of Railway trains?

The Deputy Minister of Railways (Shri Shahnawaz Khan): Records are not available to show the required information for the full period of last 10 years. But the available information is given in the statement laid on the Table [See Appendix I, annexure 24]

Loopline between Chamarajanagar and Kollegal

61. **Shri Shankariah:** Will the Minister of Railways be pleased to state

(a) whether there is any proposal to have a loop line between Chamarajanagar and Kollegal via Yelandur in Mysore District, and

(b) whether any survey has been made?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) No, Sir

(b) A Traffic Survey was made in 1928

Railway Police

62. **Shri S. C. Samanta:** Will the Minister of Railways be pleased to state:

(a) whether the Sub-Inspectors of the Railway Protection Force enjoy the same facilities as their counterparts in the State Police;

(b) if so, what are they;

(c) if not, the reasons for debarring them from such facilities;

(d) what pay was recommended by the Central Pay Commission for them; and

(e) how much they are getting at present?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) to (c). The facilities enjoyed by the Sub-Inspectors of Police vary from State to State and therefore no comparison can be made as between the facilities enjoyed by Sub-Inspectors of the Railway Protection Force—who come under the control of the Central Government—and those enjoyed by their counterparts in the State Police. Also, there is, in the circumstances, no question of debarring Sub-Inspectors of the Railway Protection Force from facilities enjoyed by Sub-Inspectors of the State Police, the position being that the former enjoy certain facilities which the latter do not and *vice versa*.

(d) Does not arise as the Railway Protection Force did not exist when the Central Pay Commission recommended certain scales of pay.

(e) The scales of pay of Sub-Inspectors R.P.F. are as under:

Grade II Rs 80-5-120-EB-8-180

Grade I Rs 150-7-185-EB-8-225

In addition they get Dearness and other allowances at rates prescribed for Central Government employees

पश्चिमी दिल्ली में भूमिगत नालियाँ

६३. श्री नवल प्रभाकर क्या स्वास्थ्य मंत्री यह बातों की कृपा करेंगे कि

(क) क्या यह सच है कि केशोपुर मैट्रिक ट्रेक के द्वारा पश्चिमी दिल्ली नगरपालिका क्षेत्र में भूमिगत नालियों बिछाने की योजना स्थगित कर दी गई है, और

(ख) यदि हाँ, तो इसका क्या कारण है ?

स्वास्थ्य मंत्री (श्री करमरकर) (क) जी नहीं ।

(ख) यह प्रश्न नहीं उठता ।